## F.No. 3/3/2008-CIC-Admn. केन्द्रीय सूचना आयोग

## **Central Information Commission**

2 तल, विगं 'ब' / 2<sup>nd</sup> Floor, 'B' Wing अगस्त क्रान्ति भवन / August Kranti Bhavan भीकाजी कामा प्लेस/ Bhikaji Cama Place नई दिल्ली - 110066 / New Delhi - 110066

03/04/2008

## Office Order

Appointment of CPIO and Appellate Authority under section 5(1) and 5(2) respectably of the Right to Information Act, 2005

As mandated in Section 5 of the RTI Act, 2005 following are designated as Central Public Information Officers (CPIOs):-

| 1 | Shri Pankaj K.P. Shreyaskar,<br>Deputy Secretary | For all matters being handled by the Chief<br>Information Commissioner, Shri Wajahat<br>Habibullah relating to Chapter V of the RTI<br>Act |
|---|--|--|
| 2 | Shri Prem Singh Sagar,<br>Under Secretary        | For all matters being handled by the Information Commissioner, Smt. Padma Balasubramanian relating to Chapter V of the RTI Act             |
| 3 | Shri G. Subramanian,<br>Under Secretary          | For all matters being handled by the Information Commissioner, Dr. O.P. Kejariwal relating to Chapter V of the RTI Act                     |
| 4 | Shri M.C. Sharma,<br>Under Secretary             | For all matters being handled by the Information Commission, Prof. M.M. Ansari relating to Chapter V of the RTI Act                        |
| 5 | Shri D.C. Singh,<br>Under Secretary              | For all matters being handled by the Information Commission, Shri A.N. Tiwari relating to Chapter V of the RTI Act                         |
| 6 | Shri Tarun Kumar,<br>Joint Secretary             | In regard to all other matters of the Commission.  |

- 2. In case in an RTI application the information sought relates to the jurisdiction of more than one IC/CIC and/or relating to some policy issues, then Shri Tarun Kumar, JS(T) will be the CPIO.
- 3. Till such time an Additional Secretary joins the Commission, the undersigned shall function as First Appellate Authority under sub-section (1) of Section 19 of the Right to Information Act, 2005.
- 4. This will come in effect immediately in supersession of all the earlier orders.

-sd-(Mohd. Haleem Khan) Secretary, CIC

## Copy to:-

- 1. DS(P)/US(PSS)/US(GS)/US(MCS)/US(DCS)
- 2. JS(L) & JS(T)
- 3. SO to CIC & PSS to ICs
- 4. PPS to Secretary, CIC
- 5. Mr. P.K. Lalla, ACPIO/AO(CS)/SO(Accounts)
- 6. R & I Section (Smt. Poonam Verma)
- 7. Mr. Paul, Scientist, NIC with a request to arrange to have this order placed on CIC web-site.
- 8. Notice Board
- 9. Office Order File

(Sukhbir Singh) SO (Administration)